

Name of the Corporate Debtor: MOHOTA INDUSTRIES LIMITED; Date of Commencement of CIRP: 23-01-2020; List of Creditors as on: 29-11-2021; Name of IP: Mr. Mahesh Kumar Gupta; Process Number: 1; Last 5 digit of registration number: 10866

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	2	810076095	2	596890567	69.65		1454353	211731175	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	9	76550656	9	46769678	5.46			29780978	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0								NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0								NA
5	Operational creditors (Workmen)	1	1415798891						1415798892	Annexure 5
6	Operational creditors (Employees)	65	8775068						8775068	Annexure 6
7	Operational creditors (Government Dues)	2	37362388	1	14109610	1.65			23250613	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	64	89917230	49	39209109	4.58			50708121	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	226521429	1	159983035	18.67			66538394	Annexure 9
Total		144	2665001757	62	856961999	100.00		1456518	1806583241	